

Filing no.Cr.M.P.-8472/2020

Ramesh saluja

Versus

The State of Jharkhand & Anr

Advocate for Petitioner

Mr. Md Azam

Defects

9(i) Duly certified typed copies may be filed for page- 11,14,16,20,22,24,26,27,28,29,32,36.

ii) A fee of Rs.230/ wanting on FIR pages.

iii) petitioner name in block letters may be put below his signature.

iv) Advocates welfare fund stop & court fee stamps are wanting on affidavit.

v) G.R. case no. in para 1 & prayer para may be verified/ corrected